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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 3/2005
OA 1791/2004

New Delhi, this the 20th day of February, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

B.P. Saxena
C/o Purushottam Saxena
Qtr. No.7, PNT Colony
Pai Bagh, Pharatpur

Presently at
Qtr. No.10-A, Gali No.7
Kundan Nagar, Laxmi Nagar
New Delhi.

...Applicant

(By Advocate Shri A.K. Srivastava)

V E R S U S

1. Nripandra Mishra
Union of India
Through its Secretary
Ministry of Communication
Department of Telecommunication
Sanchar Bhawan, New Delhi.
2. Shri Mohan Lal Gumber
Chief General Manager, Telecom
Department of Telecommunication
Jaipur, Rajasthan.
3. Shri Prithvi Chand Chauhan
General Manager, Telecom District
Department of Telecommunication
Bharat Sanchar Nigam Limited
Jaipur, Rajasthan.
4. Mangoo Singh Chauhan
Chief Accounts Officer
C/o General Manager, Telecom District
Bharat Sanchar Nigam Limited
Telecom District Manager
Bharatpur, Rajasthan.
5. Shri G.P. Sharma, Accounts Officer
C/o Chief General Manager, Telecom
Rajasthan Circle, DTO Cell
Jaipur, Rajasthan.

... Respondents

(By Advocate Shri V.K. Shukla)

/h

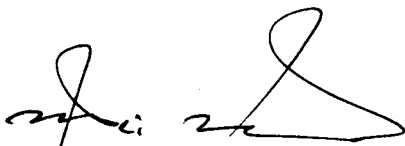
ORDER (ORAL)

Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Learned counsel for the respondents has produced a copy of the communication dated 24.11.2005 disposing of the applicant's pending representation. It is stated therein that a sum of Rs.13,228/- has been ordered to be paid to the applicant on account of arrears of pension as well as DA.

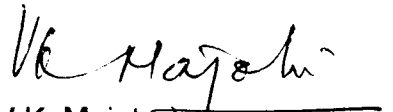
2. Shri A.K. Srivastava, learned counsel for the applicant does not dispute this aspect. Hence, we are satisfied that the directions issued by this Tribunal dated 28.7.2004 in OA 1791/2004 stand fully complied with.

3. CP is accordingly disposed of. Notices are discharged. In case, the applicant has any further grievance, he will be at liberty to take up the matter in accordance with law. Copy of communication dated 24.11.2005 is kept on record.



(Mukesh Kumar Gupta)
Member (J)

/vikas/



(V.K. Majotra)
Vice-Chairman (A)

20/2/06